

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1296 OF 2018 IN
DFR NO. 2856 OF 2018**

Dated: 25th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Adani Power Rajasthan Limited **Appellant(s)**
Versus
Rajasthan Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Venkatesh Varun
Mr. Singh Vikas Maini
Mr. Sandeep Nishtha Kumar

Counsel for the Respondent(s) : -

ORDER

Issue notice to the respondents on IA No. 1296 of 2018 returnable on 11-10-2018. Dasti, in addition, is permitted.

List the matter on **11-10-2018**.

(S.D. Dubey)
Technical Member

tpd/kt

(Justice Manjula Chellur)
Chairperson